THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 1st November, 2022.

NO.HCM.II/123/2015/Pt/Estt./ : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare 7th November, 2022 as local holiday for the High Court of Meghalaya, District Judiciary, East Khasi Hills District, Meghalaya State Legal Services Authority and Meghalaya State Judicial Academy on account of "Nongkrem Dance".

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./36424 Dated Shillong 1st November, 2022. Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
- 5. The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya for favour of information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
- 9. All District & Sessions Judges, Meghalaya for favour of information.
- The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of information.
- 11. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
- 12. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.
- 13. All Joint Registrars/Deputy Registrars/Assistant Registrars High Court of Meghalaya, Shillong for favour of information.
- 14. The Chief Librarian, High Court of Meghalaya, Shillong for favour of information.

- 15. The Central Government Standing Counsel, Shillong for favour of information.
- 16. The Assistant Solicitor General, Shillong for favour of information.
- 17. The President/Secretary, all Bar Associations in the State for favour of information.
- 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 19. Notice board.
 - 20. Office File.

REGISTRAR GENERAL